

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:3065  
ANSWERED ON:11.12.2014  
SPECIAL STATUS TO STATES UNDERNRDWP  
Gandhi Shri Dilip Kumar Mansukhlal

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) whether some State Governments including Maharashtra have sent proposals to the Union Government to grant special status to them, if so, the details thereof;
- (b) whether the Government proposes to allocate additional funds under the National Rural Drinking Water Programme (NRDWP) by granting special status to these States;
- (c) if so, the details thereof and the timeframe fixed therefor; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV )

- (a) No Madam . No proposal has been received from any State including State Govt. of Maharashtra in the Ministry for granting Special Status to them.
- (b) Under the National Rural Drinking Water Programme (NRDWP) guidelines there is no provision for granting special status to a State. However, States can claim additional /third installment of funds which is released to the States at the end of the financial year from the available unspent funds under the programme, based on the spending capacity of the State.
- (c) and (d) Does not arise in view of above.